

12.00 Noon

**PAPERS LAID ON THE TABLE**

- I. **Report and Accounts (1999-2000) of the National Projects Construction Corporation Limited, New Delhi and related papers.**
- II. **Report and Accounts (1999-2000) of the Betwa River Board, Jhansi and related papers.**

THE MINISTER OF WATER RESOURCES (SHRI ARJUN CHARAN SETHI) : Sir, I lay on the Table -

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:-

- (a) Forty-third Annual Report and Accounts of the National Projects Construction Corporation Limited, New Delhi, for the year 1999-2000, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T.- 3580/01]

II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 15 of Betwa River Board Act, 1976:-

- (a) Annual Report and Accounts of the Betwa River Board, Jhansi, for the year 1999-2000, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T.- 3581/01]

**Notifications of the Ministry of Coal**

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SYED SHAHNAWAZ HUSSAIN) : Sir, I lay on the Table